

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 02-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
AMENDMENT				
1	O.S. 416/2010 (SUMMONS) IA/1/2010		KRISHNAPPA Vs HARSHAD RAI MAGANLAL KAKK	V.P.K MS JUST LAW
2	O.S. 631/2005 (HEARING) IA/1/2005		YELLAMMA Vs V NAGARAJU	SREE RAMA REDDY.M
3	O.S. 681/2013 (HEARING) IA/1/2013		Munivenkatamma alias dodda munivenkatamma Vs Sonnappa	K.N.Praveen kumar
4	O.S. 473/2020 (HEARING) IA/1/2020		RAJANNA Vs JOSEPH CHACHEO	H M S
COMPLIANCE				
5	O.S. 926/2017 (A.D.R) IA/1/2017 IA/2/2017		Bhagya Vs Channigappa	
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 1447/2016 (HEARING) IA/1/2016		Chintamani N Jain Vs Thyagaraju H G	M/s H M D
7	M.A. 60/2019 (HEARING) IA/1/2019		Venkatalakshmi B T Vs Mohammed Younus	C Manjunath
8	O.S. 624/2015 (ARGUMENTS.) IA/1/2015		Ningellappa Vs Jagadish	BALARAJ
SS TO DEFT. BY RPAD				
9	O.S. 63/2020 (SUMMONS) IA/1/2020 IA/2/2020		Jacob Vs M/s Isiri Estates, Rep. Ananda Kumar	V V G
10	O.S. 64/2020 (SUMMONS) IA/1/2020 IA/2/2020		Jacob Vs M/s Isiri Estates, Rep. Ananda Kumar	V V G
11	O.S. 105/2013 (NOTICE) IA/1/2013		Nanjamma Vs Basappa	Omkara Murthy.G

Cases listed below are adjourned due to Covid 19

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12	O.S. 861/2004 (EVIDENCE.)	04-08-2020	MUNIVENKATAMMA Vs VIJAYAKUMARI	K.K. THAYAMMA
13	O.S. 617/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	04-08-2020	S R REVANNA Vs S G NAGARAJ	H.KANTHARAJA
14	O.S. 630/2011 (EVIDENCE.) IA/1/2011	04-08-2020	MUNIKEMPAIAH Vs MS NANDI INFRASTRUCTURE CORRIDOR ENTERPRISE LTD.	J.C.KUMAR
15	O.S. 1380/2013 (EVIDENCE.) IA/1/2013	04-08-2020	Muninanja Reddy V N Vs Parvathamma	Parvathamma
16	FDP 36/2010 (NOTICE)	12-08-2020	RAMESH AND ANOTHER Vs GOVINDAPPA	C.CHENNARAYA REDDY
17	O.S. 1953/2019 (SUMMONS) IA/1/2019 IA/2/2019	07-10-2020	Manjunath Vs Revannamma	Jayasheela S
18	O.S. 1983/2019 (SUMMONS) IA/1/2019	07-10-2020	NAVEEN Vs THIMMAIAH	RAJU K S
19	O.S. 55/2020 (SUMMONS)	07-10-2020	Shiva Shankar, Rep. by his GPA Holder karunesh B M Vs Uma Santhi	G Chandrashekar
20	O.S. 684/2013 (A.D.R) IA/1/2013	07-10-2020	Albert Zavier Vs Philips	K.B.Mallikarjun
21	O.S. 1276/2016 (A.D.R)	07-10-2020	Kanikyaswamy Vs Albert	
22	O.S. 1069/2017 (A.D.R) IA/1/2017 IA/2/2017	08-10-2020	Panduranga S P Vs Mruthyunjaya M	A Sampath
23	O.S. 1732/2017 (A.D.R) IA/1/2017	08-10-2020	Ramaiah G Vs Galli Narasappa G.	
24	O.S. 817/2018 (A.D.R) IA/1/2018 IA/2/2018	08-10-2020	Govindaraju Vs Munivenkatappa	C N M

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25	O.S. 943/2018 (A.D.R)	08-10-2020	Rukmini N Vs Nagaveni	M Sheela
26	M.C. 341/2019 (A.D.R)	08-10-2020	Minakshi Vs NIL	Rajendra Babu
27	O.S. 1212/2013 (SUMMONS) IA/1/2013	14-10-2020	Muniraju Vs Vincent Rajakumar	K.Bhanu Prasad
28	O.S. 1512/2017 (SUMMONS) IA/1/2017	14-10-2020	Srinivas Vs Lurdu Mary	
29	O.S. 1513/2017 (SUMMONS) IA/1/2017	14-10-2020	Srinivas Vs Amrose	
30	EX 47/2018 (SUMMONS)	14-10-2020	Vaimudi Gowda Vs Ningegowda B	T N Srinivasa Reddy
31	O.S. 964/2018 (SUMMONS) IA/1/2018	14-10-2020	Dhanraj Vs Sunil	K Rajendra Prasad
32	O.S. 303/2019 (SUMMONS) IA/1/2019	14-10-2020	Bindu R Vs Lakshmamma B N	B S Shivakumar
33	O.S. 543/2019 (SUMMONS) IA/1/2019	14-10-2020	Shardhamma Vs Thimmappa G V	J M Vijay Kumar
34	O.S. 557/2019 (SUMMONS) IA/1/2019	14-10-2020	Mahesh M. Vs Yallamma	B Chandra Mouli
35	O.S. 647/2019 (SUMMONS) IA/1/2019	14-10-2020	Siddagangamma Vs Akkamma	V Shankarappa
36	O.S. 662/2019 (SUMMONS)	14-10-2020	Sobha Amethyst Adamus Apartment Owners Welfare Association Rep. by Ashutosh Chandra Vs Ramesh K Seshadri	Gunasekaran
37	O.S. 669/2019 (SUMMONS) IA/1/2019	14-10-2020	Shobha K Vs Avinash H V	S Guru Prasanna
38	O.S. 803/2019 (SUMMONS) IA/1/2019 IA/2/2019	14-10-2020	Ramesh S Vs Mahesh J	J S P

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39	O.S. 993/2019 (SUMMONS) IA/1/2019 IA/2/2019	14-10-2020	Munirathnamma Vs Muniyamma	T K Rajagopala
40	O.S. 1402/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	14-10-2020	Seethamma V Vs Jayalakshmi	G G
41	O.S. 1466/2019 (SUMMONS) IA/1/2019 IA/2/2019	14-10-2020	Kum. Thanusri Vs Sarojamma	J P
42	O.S. 1485/2019 (SUMMONS) IA/1/2019	14-10-2020	Venkatappa Vs Doddavenkatappa	G P M
43	O.S. 1593/2019 (SUMMONS)	14-10-2020	SHANTHAMMA Vs LAKSHMIDEVI	V V
44	O.S. 1614/2019 (SUMMONS) IA/1/2019	14-10-2020	Narayanappa Vs Obalappa alias Doddaobalappa	Ramesh B N
45	O.S. 1703/2019 (SUMMONS) IA/1/2019	14-10-2020	Indrani K Vs Premakumari	N J Ramesh
46	O.S. 1711/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/5/2019 IA/1/2019 IA/2/2019 IA/6/2019	14-10-2020	Jayalakshmi Vs Krishnamurthy	G A V
47	O.S. 1907/2019 (SUMMONS) IA/1/2019	14-10-2020	Srinivasa N T Vs Jayaraj M	R S Konaraddi
48	O.S. 131/2020 (SUMMONS) IA/1/2020 IA/2/2020	15-10-2020	Manjesh Kumar S Vs Susheelamma	Y N S R
49	O.S. 159/2020 (SUMMONS) IA/1/2020	15-10-2020	Lakshmi Narayan T Vs Thimmaiah	Rudrabhushan C
50	O.S. 180/2020 (SUMMONS) IA/1/2020	15-10-2020	Erappa Vs Rathna	E Venkatarami Reddy

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51	R.A. 18/2020 (SUMMONS) IA/1/2020 IA/2/2020	15-10-2020	Gowramma Vs Yallappa, Since dead by LRs, 1(a) Chowdamma	C Ravi Kumar
52	O.S. 206/2020 (SUMMONS) IA/1/2020 IA/2/2020	15-10-2020	KANAKAMMA Vs GURUMURTHI REDDY	K G LAKSHMIPATHI
53	O.S. 243/2020 (SUMMONS) IA/1/2020	15-10-2020	Rajamma Vs Jayamma	G M Harish Gowda
54	O.S. 291/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020	15-10-2020	PADMA Vs SAROJAMMA	SRINIVASA N
55	O.S. 396/2020 (SUMMONS) IA/1/2020	15-10-2020	Venugopal C Vs Narasimhaiah C	Yadupathi G
56	O.S. 426/2020 (SUMMONS)	15-10-2020	Mohammed Muheed Vs Gulzar Begum	Raju P T
57	FDP 48/2013 (NOTICE)	15-10-2020	Rajanna C Vs Venkataswamy	Sadashiva Reddy
58	FDP 9/2016 (NOTICE) IA/1/2016	15-10-2020	Radhamma Vs Chandramma	G V
59	R.A. 19/2016 (NOTICE) IA/1/2016	15-10-2020	Nagaraju Vs Krishnamma	Mohan Kumar
60	Misc 40/2016 (NOTICE)	15-10-2020	Anurag Sharan Vs Madanagiriappa	Bhanu Ravindra
61	R.A. 36/2016 (NOTICE) IA/1/2016	15-10-2020	C LAKSHMI Vs M KALAVATHI	H.S. GIRISH REDDY
62	ELEC.C 2/2016 (NOTICE)	15-10-2020	Sampangi Vs Karnataka State Election Commission	Ramesh
63	EX 56/2016 (NOTICE)	15-10-2020	Zakiya Sultana Vs Aajaz Ahmed K M	Kamal

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64	O.S. 874/2016 (NOTICE) IA/1/2016	15-10-2020	Chikkarasappa T Vs Lakshmamma K C	M S
65	O.S. 877/2016 (NOTICE)	15-10-2020	Govindaraju R Vs Gangadharappa R	C V A
66	EX 87/2018 (NOTICE)	15-10-2020	SRIRAM B Vs SIVAN P G	N.T.PREMANATH
67	M.C. 229/2019 (NOTICE)	15-10-2020	Devaraju A Vs Jayalakshmi N	G Giriyappa
68	M.C. 55/2020 (NOTICE)	15-10-2020	SHANTHA KUMAR Vs PAVITHRA K M	BHIMANNA
69	O.S. 463/2020 (NOTICE) IA/1/2020	15-10-2020	Sham Reddy T Vs M/s Anjani Constructions, Rep. by P V Raghava Rao and Pakalapathi Sai Sriharsha	E. VENKATARAMI REDDY

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K M ANANDA

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11:00 A.M - 12:00 P.M				
1	O.S. 881/2008 (SUMMONS) IA/1/2008		HARINI Vs BYRAPPA	
HEARING ON IA				
2	O.S. 660/2008 (SUMMONS) IA/1/2008		H C MUNIREDDY Vs ANANDA	V.VIJAYASHEKARA GOWDA
3	O.S. 1068/2008 (SUMMONS) IA/1/2008		KEMPAMMA Vs AKKAYAMMA	
12:00 P.M - 1:00 P.M				
4	O.S. 1372/2009 (SUMMONS) IA/1/2009		PADMAVATHAMMA Vs SWARNA	H.C.SHIVAKUMAR
3:00 P.M - 4:00 P.M				
OBECTION				
5	Misc 160/2019 (SUMMONS) IA/1/2019 IA/2/2019		Muniyappa Vs Munickenchappa, Since deceased by his Lrs	Mune Gowda
6	O.S. 610/2020 (FIRST HEARING) IA/1/2020		THIMIAIAH Vs KAMAIAH	K Suresh
7	O.S. 617/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Jayamma Vs Venkatesh	Sathish A
8	O.S. 677/2013 (A.D.R) IA/1/2013		MUNIRATHNAMMA Vs PUSHPALATHA	VEMA REDDY ASSOCIAAES
Cases listed below are adjourned due to Covid 19				
9	O.S. 404/1996 (SUMMONS)	07-08-2020	C.Channappa DECEASED BY HIS LRS Vs SAHADEVJI NARAHARDEVJI DECEASED BY HIS LRS.	HVN
10	Misc 8/2006 (SUMMONS) IA/1/2006	07-08-2020	NARASIMHAIHAH @ HANUMANARASIAH DEAD BY LRS Vs NARASIMHAIHAHS SINCE DECEASED BY HIS LRS	B.T.INDUSHEKAR
11	O.S. 481/2008 (SUMMONS) IA/1/2008	07-08-2020	KAMALAMMA Vs CHINNASWAMY REDDY	

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12	O.S. 599/2008 (SUMMONS) IA/1/2008 IA/2/2008 IA/3/2008	07-08-2020	MS.GREEN TREE PROPERTIES PVT. LTD. Vs V RAMACHANDRAN	
13	O.S. 728/2008 (SUMMONS) IA/1/2008 IA/2/2008	07-08-2020	A A BENNUR Vs THE GOVERNMENT OF KARNATAKA	MCM 1,2,5 EXPARTY
14	O.S. 751/2008 (SUMMONS) IA/1/2008	07-08-2020	NAGAMMA Vs PATEL NANJA REDDY	
15	O.S. 874/2008 (SUMMONS)	07-08-2020	PUTTAMMA Vs AMMAYAMMA	G VISHWANTHA REDDY PRH ADVOCATE
16	O.S. 1094/2008 (SUMMONS)	07-08-2020	NANJAMMA Vs VENKATARAMANAREDDY	
17	O.S. 1374/2009 (SUMMONS) IA/1/2009	07-08-2020	MUNIKAVERAPPA Vs MUNIVENKATAMMA	V.CHANDRAPPA
18	O.S. 1459/2009 (SUMMONS) IA/1/2009 IA/2/2009	07-08-2020	VENKATARAMANAPPA Vs RAMAJINAPPA	M.NARAYANASWAMY M D BASAVANNA
19	O.S. 220/2010 (SUMMONS) IA/1/2010	07-08-2020	RAJAPPA @ RAJU Vs NARAYANAPPA	THAMMAREDDY.V
20	O.S. 660/2010 (SUMMONS) IA/1/2010	07-08-2020	K M MUNIRAJU Vs MUNIYELLAMMA	C.V.CHENNAKESHA ANAND
21	O.S. 2027/2014 (SUMMONS) IA/1/2014	07-08-2020	Dodda Gala Hanumakka Vs Hanumantharayappa	PRABHU C
22	O.S. 2095/2014 (SUMMONS) IA/1/2014	07-08-2020	Shashikala Vs Lakshmishaiah	T.K.RAJAGOPALA

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